

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.243-IA/750(AHM)2024  
in  
**CP(IB) 198 of 2017**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Parshwanath Enterprise  
V/s  
Anil Technoplus Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Natasha Shah, Adv.  
For the Respondent :

**ORDER**

**IA/750(AHM)2024**

Heard Learned Counsel for the applicant.

Extension of liquidation period is granted for four months. In view of the above, IA 750 of 2024 is disposed-off.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**